NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/6/2016

NAME OF THE PETITIONER(S)

: Mathew Koshy

NAME OF THE RESPONDENT(S)

: Palmyra Springs Private Limited & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

HARISH GOWDHARY, T.

FOR. M/C. T.M. NAIDU & CO.

RESPONDENTS.

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ADVOCATES.

COUNCEL FOR RESPONDENTS,

T. H. VIJAY PRASAD

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Practicing Company Secretary

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ORDER

Shri T H Vijay Prasad, PCS representing the petitioner present. Shri T Harish Chowdhary, counsel for respondents present and submitted that a proposal for settlement has been handed over to the other side. PCS representing the petitioner sought time for seeking instructions and filing a reply, stating that the petitioner is in Malaysia and is not doing well. Time extended at their request. Put up on 28.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)